

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7411 OF 2001

BILAS CHAND JAIN

Appellant (s)

VERSUS

SAROJ SHINGARI

Respondent(s)

Date: 30/11/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

Mrs. Rani Chhabra,Adv.

Ms. Gouri Chhabra, Adv.

Ms. Sudha Pal, Adv.

For Respondent(s)

Mr. A.K. Sharma, Adv.

Mr. D. Moitra, Adv.

Mr. Ajay Choudhary,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

The appeal is dismissed. No costs

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[Charanjeet Kaur]

[Om Prakas

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Court Master

Court Mast

[Signed order is placed on the file]

